

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-120

CA-402/2020

In

CA(CAA)- 12(ND)/2020

IN THE MATTER OF:

Blackie & Son (Calcutta) Pvt Ltd. & Nirja Publishers & Printers Pvt Ltd.

....APPLICANT

SECTION

U/s 230-232

Order delivered on 02.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. V.P. Sharma, Advocate

For the Respondent : Mr. Rajeev K Goel and Ms. Kartikeya Goel, Advocates

For the RD :

For the Intervener :

ORDER

CA-402/2020 filed in CA(CAA)/12/ND/2020 :

Counsel for the Applicant is present. Counsel for the Respondent is present. Counsel for the Applicant prayed for time for filing Rejoinder. At request, time is enlarged with the direction to file Rejoinder within two weeks.

List the matter on 02.12.2020.

-Sd-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit